

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/219 - 223/CAA/2017

**PETITION NUMBER** 

NAME OF THE DEMERGED CO.1

CO.1 : LAKSHMI TECHNOLOGY & ENGG INDUSTRIES LTD

NAME OF THE DEMERGED CO.2

: LAKSHMI CARGO COMPANY LTD

NAME OF THE RESULTING CO.1

: DHANAJAYA AGRO FARMS PVT LTD

NAME OF THE RESULTING CO.2

: CHAKRADHARA AGRO FARMS PVT LTD

NAME OF THE RESULTING CO.3

: CHAKRADHARA AEROSPACE & CARGO PVT LTD

**UNDER SECTION** 

: 230

S.No. Name (in Capital)

Represented by

Signature

1. PAWAN JHABAKH

Coursel for the Applicants

**ORDER** 

Mr. Pawan Jhabakh, Counsel for Applicant present. Heard. Reserved for order.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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